

F.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.08.2024

ORDER NO. 107 of 2024

Hon'ble President is pleased to order the sitting commencing from **02.09.2024** to **29.10.2024** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.09.2024 to 29.10.2024	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 02.09.2024 to 29.10.2024	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Customs Division Bench matters
From 02.09.2024 to 29.10.2024	Mr. S. K. Pati, Hon'ble Member (Judicial) and Mr. Anil G. Shakkarwar, Hon'ble Member (Technical)	Excise Division Bench matters

Note:

1. In the event of leave/tour of any Member in the Excise/Customs Division Bench, the list will be taken up by the Bench comprising Mr. S. K. Mohanty, Member (Judicial) and Mr. M. M. Parthiban, Member (Technical) and the other available Member in the Division Bench will sit in Single Member Bench. If any Member in the Service Tax Division Bench is on leave/tour, the matters will be taken up by other two Division Benches by splitting the list into two or by the available Division Bench and the other remaining Member will sit in the Single Member Bench.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The roster is subject to holidays/ vacations as declared in the calendar for 2024.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(S. K. Tiwari)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar